

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 56
ANSWERED ON 25/11/ 2024**

INACTION ON 15th FINANCE COMMISSION REPORT

56. DR. FAUZIA KHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government is aware of the 15th Finance Commission's report (2021-26) containing recommendation on incubating eight new cities in the country;
- (b) the reasons for the inaction on the same despite Government having receiving 26 proposals last year on the issue, if any; and
- (c) the barometer being used for assessing viability of the proposals so as to build a self-sustaining city, among other factors, if any?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a): Yes.
- (b): In line with the 15th Finance Commission's recommendation, the Ministry constituted an Expert Committee (EC) for finalization of bid parameters for incubation of new cities. The Committee finalized minimum eligibility conditions & bid parameters, and a Request for Proposal (RfP) was circulated to all States. Ministry received 26 proposals from 21 States upto the last date. Due to non-receipt of qualitative proposals from North-Eastern States, fresh/revised proposals were sought from these States. Consequently, total 28 proposals from 23 States have been received.
- (c): The broad parameters for assessing the cities, as defined in the RfP, pertain to undertaking integrated planning, identification of economic anchors, governance mechanism, provision for social infrastructure, plan for adequate housing, preparedness for basic municipal services, environment sustainability/resilience etc.
